

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.03.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 67 of 2021	Shri Om Prakash Patel Vs. Raj Rajeshwari Sugar Pvt. Ltd. Through IRP & Anr.	Kumud Shekhar	Amresh Shukla –IRP Pramod Kumar Upadhaya-R2
2.	Comp. App. (AT) No. 211 of 2020	N. Gunasekar Vs. Global Finsol Pvt. Ltd.	K.S. Mahadevan	A. Karthik-R1 to R4, R10 & R12 Vikramaditya Singh-R8 Raghuram Cadambi-R1, R2, R3, R4, R10 & R12
3.	Comp. App. (AT) No. 232 of 2020	Uco Bank Vs. SREI Equipment Finance Ltd & Anr.	Partha Sil	Abhijit Sinha-R1 Azeem Samuel Kumar Anurag Singh-R2

### For Hearing

4.	Comp. App. (AT) (Ins) No. 930 of 2020 <b>Part Heard</b>	Nitin Garg Vs. State Bank of India & Ors.	Iswar Mohapatra	Meera Murali-R1 Abhishek Anand Kunal Godhwani-R2 Dinkar Singh-R3
5.	Comp. App. (AT) (Ins) No. 1294 of 2019 <b>Part Heard</b>	Balaji Associates Vs. V. Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi
6.	Comp. App (AT) (Ins) No. 1308 of 2019 <b>Part Heard</b>	Shree Padmalaya Petroleum Vs. V. Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi
7.	Comp. App (AT) (Ins) No. 1310 of 2019 <b>Part Heard</b>	Zenith Infrastructure Vs. V. Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi

8.	Comp. App (AT) (Ins) No. 1311 of 2019 <b>Part Heard</b>	Pest Control Ideal Vs. V. Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi
9.	Comp. App (AT) (Ins) No. 1312 of 2019 <b>Part Heard</b>	Jai Lahari Enterprises Vs. V.Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi
10.	Comp. App (AT) (Ins) No. 1313 of 2019 <b>Part Heard</b>	NKS Infra & Contract Vs. V.Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi
11.	Comp. App (AT) (Ins) No. 1315 of 2019 <b>Part Heard</b>	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi
12.	Comp. App (AT) (Ins) No. 1316 of 2019 <b>Part Heard</b>	Scop Infrastructure and Company Vs. V.Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1317 of 2019 <b>Part Heard</b>	M.N. Patil Vs. V.Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1319 of 2019 <b>Part Heard</b>	Patel Erectors. Vs. V.Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi
15.	Comp. App (AT) (Ins) No. 1320 of 2019 <b>Part Heard</b>	Krishna Construction Vs. V. Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi
16.	Comp. App (AT) (Ins) No. 1321 of 2019 <b>Part Heard</b>	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi
17.	Comp. App (AT) (Ins) No. 1322 of 2019 <b>Part Heard</b>	Vinod Maniyar Vs. V. Venkatachalam <b>With</b>	Ashish Verma	Ashish Joshi

<b>18.</b>	Comp. App (AT) (Ins) No. 1323 of 2019 <b>Part Heard</b>	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
<b>19.</b>	Comp. App. (AT) (Ins) No. 614 of 2020	Punjab National Bank Vs. Subrata M Maity Resolution Professional of Corporate Debtor, Bhatia Coke and Energy Ltd.	Sunil Kumar Gandhi	V. Venkata Sivakumar

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**By the order of Hon'ble Acting Chairperson**  
-sd/-  
**Registrar**